

**SECURITIES APPELLATE TRIBUNAL, MUMBAI**

**CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER**

**DAILY BOARD FOR 31.08.2021 THROUGH VIDEO CONFERENCING**

<b>Sr. No.</b>	<b>Appeal No.</b>	<b>Appellant</b>	<b>Counsel for Appellant</b>	<b>Respondent</b>	<b>Counsel for Respondent</b>	<b>Cause or Stage</b>	<b>Previous Date</b>	<b>ROOM CODE/PASSWORD</b>
<b>MENTIONING –COURT CODE-MENTION AT 11.00A.M.-11.05 A.M.</b>								
<b>AT 11:05 A.M.</b>								
<b>1.</b>	Misc. Application No. 285 of 2020 (Stay Application) And Appeal No. 256 of 2020	Rana Sugars Ltd. & Ors	Lakshmikumaran & Sridharan	SEBI	Vidhii Partners	PRONOUNCEMENT		<b>DELIVERYJUGDMENT</b>
	Appeal No. 532 of 2020	Mr. Rana Ranjit Singh & Ors.						
<b>2.</b>	Misc. Application No. 844 of 2021 And Appeal No. 553 of 2021	Ravindra Deshpande	Mr. Ranit Basu, Advocate	SEBI	ELP			
<b>3.</b>	Appeal No. 5 of 2021	Aanchal Jindal	Mr. Vikas Bengani, Advocate	SEBI	The Law Point			
	Appeal No. 6 of 2021	Mamta Jindal						
	Appeal No. 7 of 2021	Archit Jindal						

	Appeal No. 8 of 2021	Pradeep Kumar Jindal						
<b>AT 11:10 A.M.</b>								
4.	IRDAI MA. NO. 02/2021 & IRDAI MA. NO. 03/2021 & IRDAI A. NO. 03/2021	Muthoot Risk Insurance and Broking services Pvt Ltd.	Mr. Nikhil Sakhardande, Senior Advocate i/b. Solomon & Co.	IRDAI	Mr. Vishal Kanade, Advocate i/b. K. Ashar & Co.	Admission	12.08.2021	<b>CANVASSERS</b>
<b>AT 11:15 A.M.</b>								
5.	A.No.582/2020	Satco Capital Markets Ltd	Ms. Sonal Koli, Advocate	SEBI		Admission		<b>SEGREGATION OFF FUNDS</b>
<b>AT 11:20 A.M.</b>								
6.	MA.No.966/2021 (Delay & Exemption) & A.No.01/2021	Malvinder Mohan Singh & Anr.	Shashwat Rai Senior Associate	SEBI		Admission		<b>FUNDS DIVERSION</b>
<b>AT 11:25 A.M.</b>								
7.	MA No.891/2021 (Delay) & A.No.564/2021	Bajranglal B. Maloo HUF & Ors	<u>Alliance Law</u>	SEBI		Admission		<b><u>PUBLIC ANNOUNCEMENT</u></b>
<b>AT 11:30 A.M.</b>								
8.	MA No.892/2021 (Exemption) & MA No.893/2021 (Delay) & A.No.565/2021	M/s. Amrex Marketing Private Ltd	Niharika Ahluwalia, Advocate	SEBI & Ors.		Admission		<b><u>SCORES COMPLAINT</u></b>

**AT 11:35 A.M.**

<b>9.</b>	Misc. Application No. 479 of 2020 (Exemption Application) And Appeal No. 434 of 2020	Ashav Advisory LLP	L&L Partners	SEBI	ELP for Respondent No. 1 Mr. Pradeep Sancheti, Senior Advocate Respondent No. 2 Khaitan & Co. for BSE MKA & Co. for Respondent No. 4	Part Heard	25.08.2021	<b>EXEMPTIONICDR</b>
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**AT 11:50 A.M.**

<b>10.</b>	151/2019	Fawn Trading Co. Pvt. Ltd. &Ors	Mr. P. N. Modi, Senior Advocate i/b. Corporate Pleaders	SEBI	Mr. Mihir Mody, Advocate i/b. K. Ashar & Co	Part Heard	12.08.2021	<b>CHANGEINCONTROL</b>
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**AT 12:05 P.M.**

<b>11.</b>	A. NO. 209/2018 -	M/s. Sanket Investments and Marketing Ltd. &Ors.	Ms. AparnaWagle, Advocate i/b Alliance Law	SEBI	Mr. Gaurav Joshi, Senior Advocate i/b The Law Poin	Admission Disposal	10.08.2021	<b>PUBLICISSUE</b>
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**AT 12:15 P.M.**

<b>12.</b>	A. No. 353-2019	Diageo PLC	Mr. PesiModi, Senior Advocatei/b Bharucha& Partners	SEBI & Ors.	Mr. Mihir Mody, Advocatei/b K. Ashar& Co. for R-1 Ms. Poorva Garg,	Admission Disposal	15.07.2021	<b>DIAGEOSEBI</b>
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					Advocate i/b Mulla&Mulla and Craigie Blunt & Caroe for R-2 Mr. Vinay Chauhan, Advocatei/b Corporate Law Chambers India for R-3			
<b>AT 12:25 P.M.</b>								
13.	A. L. No. 413/2019	Sanjay Jethalal Soni & Ors.	Mr. Nishant Upadhyay, Advocate i/b Ms. JyotiPandey, Advocate	SEBI	Mr. Kumar Desai, Advocate i/b Legasis Partners	Admission Disposal	20.07.2021	<b>SELFTRADES</b>
<b>AT 12:35 P.M.</b>								
14.	MA.No. 31/2020 & A. No. 94/2020 - <b>WTM</b> <b>ORDER</b> <b>LEAD MATTER A/W</b> A. No. 5/2020 <b>AO ORDER</b>	Maheshwari Financial Services Pvt. Ltd.	Ms. AparnaWagle, Advocate i/b Alliance Law	SEBI	Mr. Mihir Mody, Advocate i/b K. Ashar & Co.	Admission Disposal	29.06.2021	<b>PRICERISEWTM</b>
<b>AT 12:45 P.M.</b>								
15.	<b>A.No. 54/2021 &amp; MA. NO.</b> <b>767-2021- INTERIM RELIEF</b> <b>AND STAY &amp; MA. NO. 972-</b> <b>2021 -STAY APPLICATION</b> <b>AO ORDER</b> <b>A/W</b>	Smt. ChandrakalaPurohit	Mr. Jugal C. Thacker FCA		Mr. KevicSetalvad, Senior Advocatei/b. K. Ashar& Co.	Admission Disposal	29.07.2021	<b>SIPHONEDFUNDS</b>

<b>A.No. 56/2021 AO ORDER</b> <b>A/W</b>	AmitKhemka		SEBI	Mr. SumitRai, Advocatei/b. K. Ashar& Co.			
<b>A.No. 526/2020</b> AND MA. No. 675/2021 - <b>AOORDER</b> <b>A/W</b>	Anil Agarwal	Mr. PesiModi, Senior Advocatei/b Vis Legis Law Practice		Mr. KevicSetalvad, Senior Advocatei/b. K. Ashar& Co. for R- 1 Mr. Mustafa Doctor, Senior Advocate i/b Desai &Diwanji for the Applicant in MA No. 146 of 2021			
A.No. 240/2019 <b>WTM ORDER</b> <b>A/W</b>	Anil Agarwal	Ms. NehaSonawane , Advocatei/b Vis Legis Law Practice		Mr. KevicSetalvad, Senior Advocate i/b. K. Ashar& Co. for R-1 Mr. Mustafa Doctor, Senior Advocate i/b Desai &Diwanji for R-2			
A.No. 241/2019 <b>WTM ORDER</b> <b>A/W</b>	Bharat N. Shiroya	Mr. Jugal C Thacker, FCA		Mr. KevicSetalvad, Senior Advocate i/b. K. Ashar& Co. for R-1 Mr. Rahul Lakhiani,			

				Advocate i/b Desai & Diwanji for R-2			
A.No. 242/2019 <b>A/W WTM</b>	Annu Anil Agarwal	Mr. Alok Tiwari, Advocate i/b Vis Legis Law Practice	Mr. Jugal C Thacker, FCA	Mr. Sumit Rai, Advocate i/b. K. Ashar & Co. for the R-1			
A.No. 243/2019 <b>WTM ORDER A/W</b>	Amit Khemka	Mr. Jugal C Thacker, FCA		Mr. Rahul Lakhiani, Advocate i/b Desai & Diwanji for R-2			
A.No. 244/2019 <b>WTM ORDER A/W</b>	Chandrakala Purohit			Mr. Sumit Rai, Advocate i/b. K. Ashar & Co. for the R-1			
A.No. 363/2019 <b>WTM ORDER A/W</b>	Jugal C. Thacker			Mr. Kevic Setalvad, Senior Advocate i/b. K. Ashar & Co. for R-1			
A.No. 395/2020 <b>AO ORDER A/W</b>	Jugal C. Thacker			Mr. Rahul Lakhiani, Advocate i/b Desai & Diwanji for the Applicant in the MA No. 144 of 2021.			
A.No. 396/2020 <b>AO ORDER A/W</b>	Bharat N. Shiroya	Mr. Bharat Shiroya,		Mr. Sumit Rai, Advocate i/b. K.			

			Appellant in Person		Ashar& Co. for the R-1 Mr. Rahul Lakhiani, Advocate- i/b Desai & Diwanji for the Applicant in MA No. 143 of 2021.			
A.No.403/2020 <b>AO ORDER A/W</b>	Annu Anil Agarwal	Mr. Jugal Thacker, FCAi/b Vis Legis Law Practice		Mr. SumitRai, Advocate i/b. K. Ashar& Co. Mr. Rahul Lakhiani, Advocatei/b Desai &Diwanji for the Applicant in MA No. 142 of 2021.				
A.No. 459/2020 <b>AO ORDER A/W</b>	Comfort Intech Ltd.	Ms. NehaSonawane , Advocatei/b Vis Legis Law Practice		Mr. KevicSetalvad, Senior Advocatei/b. K. Ashar& Co. for R-1 i/b Desai &Diwanji for the Applicant in MA No. 145 of 2021.Mr. Rahul Lakhiani,				

					Advocate			
	A.No. 467/2020AND <b>AO ORDER A/W</b>	Comfort Securities Ltd.			Mr. SumitRai, Advocatei/b. K. Ashar& Co. Mr. Rahul Lakhiani, Advocatei/b Desai &Diwanji for the Applicant in MA No. 147 of 2021. W			
	A.No. 481/2020 <b>A/W</b>	J Jfincap Pvt. Ltd.	Mr. Rajesh Khandelwal, Advocate i/b Juris Link		Mr. SumitRai, Advocate i/b. K. Ashar& Co.			
	Appeal No. 181 of 2021 AND MA. NO. 888/2021 A/w	Vibhuti Multitrade Pvt. Ltd	Mr. NikunjKanodia, CA					
	424/2021 and MA. No. 602/2021	Ravi Kumar Distelleries Ltd. And Others	Mr. Mustafa Doctor, Senior Advocatei/b Desai &Diwanji		Mr. SumitRai, Advocate i/b K. Ashar& Co.			
<b>AT 12:55P.M.</b>								
<b>16.</b>	MA. No. 104/2021 (Stay Application) And A. No. 81 / 2021	Future Corporate Resources Pvt. Ltd. &Ors.	Trilegal	SEBI	Mr. Manish Chhangani, Advocatei/b. The Law Point	Admission Disposal	06.07.2021	<b>INSIDERFCRL</b>
	A. No. 85 / 2021	Virendra Samani						
	A. No. 86 / 2021	Rajesh Pathak & Ors.						



	A. No. 216 / 2021	Arpit Maheshwari	Mr. Sahebrao Buktare, Advocate		Mr. SurajChaudhary, Advocate/b. The Law Point			
<b>AT 1:05P.M.</b>								
<b>17.</b>	A. NO. 169-2021AND MA. No. 457 of 2021 Urgency & Stay Application <b>A/w</b>	Jinesh Bhatt And Others	Parinam Law Associates	SEBI	Mr. YashGarach, Advocate/b. MDP & Partners	Admission Disposal	19.07.2021	<b>PRICERISEAO</b>
	A.No. 340/2021 <b>A/W</b>	Ravindra Nath Mishra	Sanjeev Kumar Choudhary, Advocate					
	A. NO. 170-2021 AND MA. NO. 459-2021 AND MA. NO. 676-2021-URGENT RELIEF <b>A/W</b>	Deepak Pandurang Vikhape	Mr. Pramod Kathane, Advocate					
	Misc. App. No. 560-2021 and a. no. 399/2021	Sanjay Saha	Ms. RinkuValanju, Advocate/b. R.V. Legal					
<b>AT 1:10P.M.</b>								
<b>18.</b>	A.No. 366/2021	Cupid Limited	Mr. YakshayChheda , Advocate i/b Lex Consult	NSEIL	Mr. Vishal Kanade, Advocate/b ManilalKher Ambalal & Co.	Admission Disposal	09.07.2021	<b>NONCOMPLIANCELODR</b>
	A. No. 367-2021	S. E. POWER Limited	Mr. Mittal Munoth, Advocate i/b					

			Kookada & Associates					
	MA.No. 430/2021 (Urgency Application) & MA.No. 431/2021 (Interim Application) & A.No. 353/2021	Maha Rashtra Apex Corporation Ltd.	Alliance Law					
<b>AT 1:15P.M.</b>								
<b>19.</b>	395/2021	M/s. BLB Limited & Anr.	Mr. Gaurav Kakar, Advocate i/b Hudda & Associates	BSE Limited & Anr.	Mr. P.N. Modi, Senior Advocate- i/b Khaitan & Co for R-1 Mr. Abhiraj Arora, Advocate- i/b ELP for R-2	Admission Disposal	13.07.2021	<b>LISTING FEES</b>